

ITEM NO.4

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 21711/2019

(Arising out of impugned final judgment and order dated 22-05-2019 in WC No. 12876/2019 passed by the High Court Of Judicature At Allahabad)

ASHWINI AGARWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.91924/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.91925/2019-EXEMPTION FROM FILING O.T. and IA No.91923/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH

Diary No(s). 21707/2019 (XI)

(FOR ADMISSION and I.R. and IA No.92398/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92400/2019-EXEMPTION FROM FILING O.T. and IA No.92396/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 21708/2019 (XI)

(FOR ADMISSION and I.R. and IA No.92381/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92382/2019-EXEMPTION FROM FILING O.T. and IA No.92380/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 21713/2019 (XI)

(FOR ADMISSION and I.R. and IA No.92427/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92428/2019-EXEMPTION FROM FILING O.T. and IA No.92426/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 21714/2019 (XI)

(FOR ADMISSION and I.R. and IA No.92006/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.92007/2019-EXEMPTION FROM FILING O.T. and IA No.92005/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 21717/2019 (XI)

(FOR ADMISSION and I.R. and IA No.91982/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.91983/2019-EXEMPTION FROM FILING O.T. and IA No.91981/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 21724/2019 (XI)
 (FOR ADMISSION and I.R. and IA No.92422/2019-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.92423/2019-EXEMPTION FROM
 FILING O.T. and IA No.92420/2019-PERMISSION TO FILE PETITION
 (SLP/TP/WP/..))

Diary No(s). 21814/2019 (XI)
 (FOR ADMISSION and I.R. and IA No.92365/2019-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.92369/2019-EXEMPTION FROM
 FILING O.T. and IA No.92361/2019-PERMISSION TO FILE PETITION
 (SLP/TP/WP/..))

Date : 28-06-2019 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA
 HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. M.C. Dhingra, Adv.
 Mr. Pankaj Kumar Singh, Adv.
 Mr. Pawan Kumar Shukla, Adv.
 Mr. Raj Singh Rana, AOR

For Respondent(s) Mr. V. Shekhar, Sr. Adv.
 Mr. M.C. Chaturvedi, AAG
 Mr. Rajeev Kumar Dubey, Adv.
 Mr. Vineet Sankalp, Adv.
 Mr. Kamendra Mishra, Adv.

Mr. Manish Shanker Srivastava, Adv.
 Ms. Kalpana, Adv.
 Mr. Yasharth Kant, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Permission to file SLP(s) is granted.

These matters are disposed of in terms of the order
 passed by this Court on 27.06.2019 in SLP(C) D. No. 21706 of
 2019 with one clarification that the cheque amounts in the
 present cases vary between Rupees one Lakh to Rupees Ten
 Lakhs.

(NEELAM GULATI)
 COURT MASTER (SH)

(ANITA RANI AHUJA)
 COURT MASTER (NSH)